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SIKKIM UNIVERSITY ACT, 2006

10 of 2007

[January 10th, 2007]

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SCHEDULE 1:- FIRST SCHEDULE

SIKKIM UNIVERSITY ACT, 2006

10 of 2007

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An Act to establish and incorporate a teaching and affiliating University in the State of Sikkim and to provide for matters connected therewith or incidental thereto. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

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- 45. Statutes Ordinances and Regulations to be published in the Official Gazette and to be laid before Parliament:
- 46. Transitional provisions :-

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